

**OFFICE OF THE REGISTRAR**  
**CIRCUIT BENCH OF CALCUTTA HIGH COURT**  
**AT PORT BLAIR**

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F.No.1/Estt/HC/2023/ 1083

Port Blair, dated the 29<sup>th</sup> August, 2023

**NOTICE**

It is notified for all concerned that in pursuance of Employment Notice published by this Registry on 19<sup>th</sup> July, 2023 for recruitment to the post of Stenographer/P.A. (Reserved for Scheduled Caste category) in the establishment of the Circuit Bench of Calcutta High Court at Port Blair, in total 43 (forty-three) online applications were received from candidates, out of which 25 (twenty-five) candidates have been found eligible, 04 (four) candidates have been found provisionally eligible and the remaining 14 (fourteen) candidates have been found ineligible to apply for the post advertised.

The lists containing the registration numbers of the candidates found eligible, provisionally eligible and ineligible along with necessary instructions/information for the candidates are annexed to this Notice as "Annexure-A".

It is further notified for all concerned that the examination (dictation and typewriting on computer) for the eligible/provisionally eligible candidates for selection to the aforesaid post will be held on **Tuesday, the 3<sup>rd</sup> October, 2023 from 3 p.m. onwards** in the premises of **Dr. B.R. Ambedkar Institute of Technology, Pahar Gaon, Port Blair, Andaman & Nicobar Islands.**

The eligible/provisionally eligible candidates shall have to download their Admit Cards online through the website '<https://erecruitment.andaman.gov.in/crap>' OR by following the e-Recruitment link in the website '[www.andaman.gov.in](http://www.andaman.gov.in)' during the period **from 01.09.2023 till 02.10.2023.**

Candidates called for the examination (dictation and typewriting on computer) shall be required to appear at the examination venue on the date mentioned above at least one (01) hour prior to the scheduled start of the examination at their own expenses and no T.A./D.A. shall be admissible to any of the candidates.

Candidates must bring A-4 size colour printout of Admit Card (both sides) and at least one original valid Photo Identity Proof documents, viz., Passport, PAN Card, Voter Identity Card, Aadhaar Card, Driving License (along with a photocopy thereof) to the examination venue for verification and in case of failure, candidate will not be allowed to appear at the examination.

Sd./- S. Basu

**Registrar,**

Circuit Bench of Calcutta High Court

At Port Blair

**"Annexure-A"**

**LIST-I: REGISTRATION NUMBERS OF ELIGIBLE CANDIDATES**

| <u>Srl. No.</u> | <u>Registration No.</u> | <u>Srl. No.</u> | <u>Registration No.</u> | <u>Srl. No.</u> | <u>Registration No.</u> |
|-----------------|-------------------------|-----------------|-------------------------|-----------------|-------------------------|
| 01.             | 352023010803            | 10.             | 352023010974            | 19.             | 352023011364            |
| 02.             | 352023010833            | 11.             | 352023010986            | 20.             | 352023011435            |
| 03.             | 352023010860            | 12.             | 352023011006            | 21.             | 352023011466            |
| 04.             | 352023010872            | 13.             | 352023011068            | 22.             | 352023011485            |
| 05.             | 352023010884            | 14.             | 352023011228            | 23.             | 352023011491            |
| 06.             | 352023010885            | 15.             | 352023011305            | 24.             | 352023011494            |
| 07.             | 352023010896            | 16.             | 352023011308            | 25.             | 352023011533            |
| 08.             | 352023010908            | 17.             | 352023011335            |                 |                         |
| 09.             | 352023010956            | 18.             | 352023011341            |                 |                         |

**LIST-II: REGISTRATION NUMBERS OF PROVISIONALLY# ELIGIBLE CANDIDATES**

| <u>Srl. No.</u> | <u>Registration No.</u> | <u>Srl. No.</u> | <u>Registration No.</u> |
|-----------------|-------------------------|-----------------|-------------------------|
| 01.             | 352023010861            | 03.             | 352023011442            |
| 02.             | 352023011129            | 04.             | 352023011475            |

**# IMPORTANT INSTRUCTIONS FOR CANDIDATES MENTIONED IN LIST-II:** The candidates at Srl. Nos. 01, 03, and 04 of List-II are required to produce their original Madhyamik/Secondary or equivalent Certificate (along with a legible copy thereof) and the candidate at Srl. No. 02 of List-II is required to produce his/her original Scheduled Caste certificate (along with a legible copy thereof) on the date of the examination.

**LIST-III: REGISTRATION NUMBERS OF INELIGIBLE\* CANDIDATES**

| <u>Srl. No.</u> | <u>Registration Number</u> | <u>Srl. No.</u> | <u>Registration No.</u> | <u>Srl. No.</u> | <u>Registration No.</u> |
|-----------------|----------------------------|-----------------|-------------------------|-----------------|-------------------------|
| 01.             | 352023000098               | 06.             | 352023001013            | 11.             | 352023011467            |
| 02.             | 352023000172               | 07.             | 352023001016            | 12.             | 352023011480            |
| 03.             | 352023000320               | 08.             | 352023001026            | 13.             | 352023011526            |
| 04.             | 352023000724               | 09.             | 352023001167            | 14.             | 352023011530            |
| 05.             | 352023000848               | 10.             | 352023011415            |                 |                         |

**\* FOR INFORMATION OF CANDIDATES MENTIONED IN LIST-III:** These candidates are ineligible as they are found to be not belonging to the Scheduled Caste category of State of West Bengal / Union Territory of Andaman & Nicobar Islands in terms of Employment Notice dated 19.07.2023.